

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W.P. (C) No. 3892 of 2011

Nishat Ahmad Khan

... ..Petitioner

Versus

Jharkhand Tourism Development Corporation and Ors. Respondents

.....

CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO

(Through :-Video Conferencing)

.....

For the Petitioner

: Mr. Ayush Aditya, Advocate

For Caveator

: Mrs. Shilpi Shandilya, AC to

Mr. Sumeet Gadodia, Advocate

.....

06/06.09.2021 Mr. Ayush Aditya, learned counsel has for the petitioner seeks permission to withdraw this writ petition.

Learned counsel, Mrs. Shilpi Shandilya, A.C. to learned counsel for the Caveator, Mr. Sumeet Gadodia, has no objection.

Accordingly, this writ petition is dismissed as withdrawn.

(Kailash Prasad Deo, J.)